

# HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 21<sup>ST</sup> MARCH, 2007 AT 9.30 A.M.

## I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

## II. MOTION UNDER RULE 30

A MINISTER to move -

“That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government business be transacted on Thursday, the 22<sup>nd</sup> March, 2007.”.

Also to move--

“That the items of business which were to be transacted on Friday, the 23<sup>rd</sup> March, 2007 as per report of the Business Advisory Committee adopted in the House will now be transacted on Thursday, the 22<sup>nd</sup> March, 2007 from items No. 2 to 8 in the said Report with the sense of the House.”.

## III. LEGISLATIVE BUSINESS

1. The Haryana Panchayati Raj (Amendment) Bill, 2007. - A MINISTER - to introduce the Haryana Panchayati Raj (Amendment) Bill;  
- to move that the Haryana Panchayati Raj (Amendment) Bill be taken into consideration at once;  
- Also to move that the Bill be passed.
2. The Societies Registration (Haryana Amendment) Bill, 2007. - A MINISTER - to introduce the Societies Registration (Haryana Amendment) Bill;  
- to move that the Societies Registration (Haryana Amendment) Bill be taken into consideration at once;  
- Also to move that the Bill be passed.
3. The Haryana Police Bill, 2007. - A MINISTER - to introduce the Haryana Police Bill;  
- to move that the Haryana Police Bill be taken into consideration at once;  
- Also to move that the Bill be passed.

## IV. BUDGET FOR THE YEAR 2007-2008.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2007-2008 and reply by the Finance Minister thereon.

## V. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2007-2008.

Demand No. 1	A MINISTER	to move that a sum not exceeding <b>Rs. 14,79,69,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 1 - <b><u>Vidhan Sabha.</u></b>	Budget Estimates 2007-08 Pages 1-3
Demand No. 2	A MINISTER	to move that a sum not exceeding <b>Rs. 274,43,94,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 2 - <b><u>General Administration.</u></b>	Budget Estimates 2007-08 Pages 4-12, 21-26, 64-79, 251-264, 332-333, 612-616
Demand No. 3	A MINISTER	to move that a sum not exceeding <b>Rs. 886,64,74,000 for revenue expenditure</b> and <b>Rs. 40,00,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 3 - <b><u>Home.</u></b>	Budget Estimates 2007-08 Pages 13-20, 85-104, 630, 637
Demand No. 4	A MINISTER	to move that a sum not exceeding <b>Rs. 333,68,90,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 4 - <b><u>Revenue.</u></b>	Budget Estimates 2007-08 Pages 27-34, 319-328, 440-442, 623-626, 653
Demand No. 5	A MINISTER	to move that a sum not exceeding <b>Rs. 60,86,73,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 5 - <b><u>Excise &amp; Taxation.</u></b>	Budget Estimates 2007-08 Pages 35-41, 45-48
Demand No. 6	A MINISTER	to move that a sum not exceeding <b>Rs. 1257,52,66,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 6 - <b><u>Finance.</u></b>	Budget Estimates 2007-08 Pages 49-63, 80-84, 140-142, 620-622
Demand No. 7	A MINISTER	to move that a sum not exceeding <b>Rs. 40,04,32,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 7 - <b><u>Other Administrative Services.</u></b>	Budget Estimates 2007-08 Pages 108-113, 125-139, 143-145, 631
Demand No. 8	A MINISTER	to move that a sum not exceeding <b>Rs. 614,39,48,000 for revenue expenditure</b> and <b>Rs. 591,00,85,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 8 - <b><u>Buildings &amp; Roads.</u></b>	Budget Estimates 2007-08 Pages 114-124, 240-243, 563-566, 631-635, 637, 639-641, 655, 659-661

Demand No. 9	A MINISTER	to move that a sum not exceeding <b>Rs. 2911,97,60,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 9 – <b><u>Education.</u></b>	Budget Estimates 2007-08 Pages 146-190
Demand No. 10	A MINISTER	to move that a sum not exceeding <b>Rs. 967,38,13,000 for revenue expenditure</b> and <b>Rs. 714,10,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 10 – <b><u>Medical &amp; Public Health.</u></b>	Budget Estimates 2007-08 Pages 191-239, 609-611, 636
Demand No. 11	A MINISTER	to move that a sum not exceeding <b>Rs. 269,55,73,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 11 – <b><u>Urban Development.</u></b>	Budget Estimates 2007-08 Pages 244-250
Demand No. 12	A MINISTER	to move that a sum not exceeding <b>Rs. 113,20,42,000 for revenue expenditure</b> and <b>Rs. 14,76,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 12 – <b><u>Labour &amp; Employment.</u></b>	Budget Estimates 2007-08 Pages 274-294, 640
Demand No. 13	A MINISTER	to move that a sum not exceeding <b>Rs. 1108,68,79,000 for revenue expenditure</b> and <b>Rs. 6,99,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 13 – <b><u>Social Welfare &amp; Rehabilitation.</u></b>	Budget Estimates 2007-08 Pages 265-273, 295-318, 329-331, 638-639
Demand No. 14	A MINISTER	to move that a sum not exceeding <b>Rs. 33,40,73,000 for revenue expenditure</b> and <b>Rs. 1622,81,73,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 14 – <b><u>Food &amp; Supplies.</u></b>	Budget Estimates 2007-08 Pages 415-418, 642-644
Demand No. 15	A MINISTER	to move that a sum not exceeding <b>Rs. 2989,77,89,000 for revenue expenditure</b> and <b>Rs. 1363,00,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 15 – <b><u>Irrigation.</u></b>	Budget Estimates 2007-08 Pages 452-537, 539-541, 647-654

Demand No. 16	A MINISTER	to move that a sum not exceeding <b>Rs. 96,68,94,000 for revenue expenditure</b> and <b>Rs. 1,31,20,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 16 – <b><u>Industries.</u></b>	Budget Estimates 2007-08  Pages 105-107, 542-559, 607-608, 623-626, 655-656, 658
Demand No. 17	A MINISTER	to move that a sum not exceeding <b>Rs. 463,02,28,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 17 – <b><u>Agriculture.</u></b>	Budget Estimates 2007-08  Pages 334-363, 419-423, 433-435, 535-538, 641-644, 646
Demand No. 18	A MINISTER	to move that a sum not exceeding <b>Rs. 167,30,62,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 18 – <b><u>Animal Husbandry.</u></b>	Budget Estimates 2007-08  Pages 364-395
Demand No. 19	A MINISTER	to move that a sum not exceeding <b>Rs. 16,80,80,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 19 – <b><u>Fisheries.</u></b>	Budget Estimates 2007-08  Pages 396-402, 419-423
Demand No. 20	A MINISTER	to move that a sum not exceeding <b>Rs. 156,96,91,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 20 – <b><u>Forests.</u></b>	Budget Estimates 2007-08  Pages 358-363, 403-414, 419-423
Demand No. 21	A MINISTER	to move that a sum not exceeding <b>Rs. 728,19,24,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 21 – <b><u>Community Development.</u></b>	Budget Estimates 2007-08  Pages 436-439, 443-451, 627-629
Demand No. 22	A MINISTER	to move that a sum not exceeding <b>Rs. 84,24,10,000 for revenue expenditure</b> and <b>Rs. 18,14,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 22 – <b><u>Co-operation.</u></b>	Budget Estimates 2007-08  Pages 240-243, 265-294, 392-395, 424-432, 544-554, 637, 640-645, 655, 657
Demand No. 23	A MINISTER	to move that a sum not exceeding <b>Rs. 751,08,75,000 for revenue expenditure</b> and <b>Rs. 94,58,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 23 – <b><u>Transport.</u></b>	Budget Estimates 2007-08  Pages 42-44, 560-562, 567-606, 659-660, 662-666

Demand No. 24 A MINISTER to move that a sum not exceeding **Rs. 1,83,86,000 for revenue expenditure** and **Rs. 8,80,00,000 for capital expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 24 – **Tourism.** Budget Estimates 2007-08  
Pages 617-619, 667

Demand No. 25 A MINISTER to move that a sum not exceeding **Rs. 187,03,70,000 for capital expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2007-08 in respect of charges under Demand No. 25 – **Loans & Advances by State Government.** Budget Estimates 2007-08  
Pages 748-765

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**CHANDIGARH :**

**SUMIT KUMAR**

**THE 20<sup>TH</sup> MARCH, 2007.**

**SECRETARY.**